

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:211

ANSWERED ON:06.03.2006

EXODUS OF PUBLIC SECTOR UNDERTAKINGS EMPLOYEES

Annayagari Shri Sai Prathap

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether experienced employees/executives in Public Sector Undertakings (PSUs) have resigned in large number to join Multi-National Companies (MNCs) and Private Companies for better remuneration;
- (b) if so, the details thereof during each of the last three years; and
- (c) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE REPLY TO LOK SABHA STARRED QUESTION NO. 211 FOR ANSWER ON 6.3.2006

(a) and (b) : Personnel matters like recruitment, promotion, resignation, etc. of below Board level employees/executives of Public Sector Enterprises (PSEs) are decided by the management of the respective PSEs.

(c) : Some PSEs in sectors like Petroleum, Power, Steel and Telecommunications have been given higher pay scales than model scales laid down by the Department of Public Enterprises. In addition, various perquisites and allowances are also allowed to employees of PSEs. Payments in the nature of performance linked incentives are also allowed.